

**Regularisation of ad-hoc appointments/
promotions in I.B.**

4908. SHRI BHEEKHABHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of appointments and promotions are being made by Government in various departments particularly in intelligence Bureau on ad-hoc basis;

(b) if so, the circumstances and rules governing the ad-hoc appointments/promotions;

(c) the number of persons appointed/promoted against different posts in the Intelligence Bureau showing the period of ad-hoc appointments/promotions as on 1 July, 1982 viz. (i) less than one year (ii) between one to three years (iii) more than three years etc.; and

(d) what action Government are contemplating to regularise such ad-hoc appointments/promotions and the period by which this is likely to be achieved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) No, Sir, Ad-hoc appointments are made in exceptional circumstances only and for limited periods.

(b) Circumstances in which ad-hoc appointments are made can be broadly categorised as under:—

(a) where recruitment rules have not so far been finalised;

(b) where seniority lists have not been finalised or the same are under litigation;

(c) where delay is anticipated in regular recruitment;

(d) where the vacancies are only for short periods.

(c) The details are as under:—

(i) Less than 1 year — 133

(ii) Between 1 to 3 years — 87

(iii) More than 3 years — 283

(d) Efforts are being made to finalise urgently the recruitment rules and the seniority lists wherever there are warning.

**Number of Freedom Fighters getting
Pension**

4909. SHRI N DENNIS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of freedom fighters pension now granted, State-wise; and

(b) the number of them women, men and dependents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) State-wise figures of freedom fighters who have been sanctioned Samman Pension is given in the enclosed statement. These figures include the dependents of late freedom fighters who have been sanctioned family pension.

(b) Information is not maintained in this form.